## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	For clarification	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

NAME (IN CAPITAL)		SIGNATURE
& PHONE NUMBER	REPRESENTATION TO WHOM	
Priya Janual.	Periona	Diya Einnel.
	& PHONE NUMBER	& PHONE NUMBER REPRESENTATION TO WHOM

## ORDER

Counsel for Petitioner is present. Matter is listed today for clarification. Petitioner Counsel undertake to file written submissions. List it for filing written submission on 08/11/2017.

Member (T)

Member (J)